

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 30.3.2016

OA No.690/2013

Mr.C.B.Sharma, Counsel for the applicant.

Mr. Anupam Agarwal, Counsel for respondents.

Ld. Counsel for the applicant submits that he wants to withdraw the OA due to the passing of subsequent order by the respondents.

In view of submissions made, the OA is dismissed as withdrawn.


(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/